

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Review Petition No. 8/RP/2017

and

Review Petition No. 9/RP/2017

in

Petition No. 312/TT/2014

Review Petition No. 8/RP/2017

Subject: Review Petition No. 8/RP/2017 seeking review of order dated 19.12.2016 in Petition No. 312/TT/2014.

Petitioner: NTPC Limited

Respondent: Parbati Koldam Transmission Company Limited (PKTCL) and 18 others

Review Petition No. 9/RP/2017

Petitioner: Parbati Koldam Transmission Company Limited

Respondent: Himachal Pradesh State Electricity Board and 19 others

Date of Hearing: 5.6.2018

Coram: Shri P.K. Pujari, Chairperson
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member

Parties present: Shri M.G. Ramachandran, Advocate, NTPC
Shri Pulkit Aggarwal, Advocate, NTPC
Shri M.K. Malviya, NTPC
Shri B.B. Panda, NTPC
Shri Swapnil Verma, PGCIL
Ms. Aparajita Upadhyay, Advocate, PKTCL



Record of Proceedings

On request of learned counsel for PKTCL, the matter has been adjourned for hearing on 3.7.2018.

By Order of the Commission

sd/-
(T. Rout)
Chief (Legal)

